

ployment exchanges in Orissa and is given below—

Category of work seekers	Number on the live register as on 31-12-1969
Total	1,22,560
Educated Matriculates and above,	31,828
Skilled	6,221
Technical (Engineering Graduates and Diploma holders)	1,356

(c) Various development programmes included in the field of agriculture, industry, irrigation and power, transport and communications, social services etc. will create increasing employment opportunities for unemployed persons including technical, skilled and educated.

भूमि धारी भूतपूर्व नरेश

*291. सरदार गुरचरण सिंह टोहड़ा : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि भारत में देशी रियासतों के भूतपूर्व नरेशों के पास लाखों एकड़ भूमि है, जो बेकार पड़ी हुई है ; और

(ख) यदि हां, तो इस मामले में भारत सरकार की क्या प्रतिक्रिया है ?

f [FORMER RULERS HAVING LAND

291. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the former rulers of native States in India own lakhs of acres of land which is lying unutilised; and

(b) if so, what is Government's reaction in the matter?

f [] English translation.

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिन्दे) : (क) और (ख) किसी व्यक्ति द्वारा अपने अधिकार में रखी जा सकने वाली भूमि की सीमा के सम्बन्ध में प्रायः सभी राज्यों में भूमि जोतों की सीमा निर्धारित कर दी गई है। उत्तर प्रदेश को छोड़ कर अधिकतम सीमा की ये व्यवस्थायें भूतपूर्व नरेशों पर भी लागू होती हैं। सूचना प्राप्त हुई है कि उत्तर प्रदेश में किसी भूतपूर्व नरेश के अधिकार में कृषि योग्य बेकार भूमि नहीं है।

f [THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) i Ceiling on land holdings has been imposed in almost all the States on the extent of land which any person may hold. Except in Uttar Pradesh the ceiling provisions are applicable to ex-rulers. In Uttar Pradesh no ex-ruler is reported to be in possession of culturable waste lands.]

CALICUT STATION OF THE A.I.R.

292. SHRI B. V. ABDULLAH KOYA: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the steps taken to increase the low voltage and better transmission of the Calicut Station of the All India Radio; and

(b) the reasons for the delay in the implementation of the Survey Team findings for increased voltage for the Stations in the South?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION, AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) The low power transmitter which was set up at Calicut in 1950 was replaced by a transmitter of